POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF
BANGALORE FORT FARMS LIMITED ("BFFL" OR THE "TARGET COMPANY")

Registered Office: #44, 3RD Floor, South End Road, Above Univercell Outlet, Basavanagudi, Bangalore- 560 004

Open Offer for acquisition of 20,800 (Twenty Thousand Eight Hundred) fully paid-up equity shares of Rs. 10/- each of BFFL by M/s. Revati Holdings Private Limited **(hereinafter referred to as the "Acquirer")**.

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Open Offer, on behalf of the Acquirer, in connection with the Open Offer made by the Acquirer in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto **("SEBI (SAST) Regulations")**. The Detailed Public Statement **("DPS")** pursuant to the Public Announcement **("PA")** made by the Acquirer has appeared in The Financial Express (English daily all editions), Jansatta (Hindi daily all editions) and Sanjivani (Kannar daily Bangalore edition) on 22.04.2014.

1. Name of the Target Company : **Bangalore Fort Farms Limited**
2. Name of the Acquirer ~~and Persons Acting in Concert (PACs)~~ : **Revati Holdings Private Limited ("RHPL")**
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **ABS Consultant Private Limited**
5. Offer details
   a) Date of Opening of the Offer : Wednesday, August 13, 2014
   b) Date of Closing of the Offer : Thursday, August 28, 2014
6. Date of Payment of Consideration : Thursday, September 04, 2014
7. Details of the Acquisition :

Sr. No.	PARTICULARS	Proposed in the offer document	Actual
7.1.	Offer Price	Rs. 360/- per equity share	Rs. 360/- per equity share
7.2.	Aggregate number of shares tendered	20,800	2,859
7.3.	Aggregate number of shares accepted	20,800	2,429
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 74,88,000/-	Rs. 8,74,440/-
7.5.	Shareholding of the Acquirer ~~and PACs~~ before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	9,272 (11.59%)	9,272 (11.59%)
7.6.	Shares Acquired by way of SPA ● Number ● % of Fully Diluted Equity Share Capital	47,825 (59.78%)	47,825 (59.78%)
7.7.	Shares Acquired by way of Open Offer ● Number ● % of Fully Diluted Equity Share Capital	20,800 (26.00%)	2,429 (3.04%)
7.8.	Shares acquired after Detailed Public Statement ● Number of shares acquired ● Price of the shares acquired ● % of the shares acquired	Not Applicable	Not Applicable
7.9.	Post Offer shareholding of Acquirer ● Number ● % of Fully Diluted Equity Share Capital	77,897 (97.37%)	59,526 (74.41%)
7.10.	Pre and Post Offer shareholding of public Shareholders ● Number ● % of Fully Diluted Equity Share Capital	**Pre Offer**: 22,903 (28.63%) **Post Offer**: 2,103 (2.63%)	**Pre Offer**: 22,903 (28.63%) **Post Offer**: 20,474 (25.59%)

8. The Acquirer, including the Board of Directors of RHPL, accept full responsibility jointly and severally for the information contained in this Post Offer Advertisement and also for the fulfilment of their obligations as laid down in the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Bangalore Stock Exchange Limited, The Calcutta Stock Exchange Limited and at the registered office of the Target Company.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 04.08.2014.

Issued by Manager to the Offer on behalf of the Acquirer:

VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO : INM000011096
(Contact Person: Ms. Urvi Belani)
31, Ganesh Chandra Avenue,
2nd Floor, Suite No. 2C, Kolkata - 700 013
Tel No.:- (033) 2225 3940
Fax No.: - (033) 2225 3941
Email : mail@vccorporate.com

Place: Kolkata **Date: 10.09.2014**

SIZE : 12cm x 18cm